

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 288/1997

New Delhi this the 12th Day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Shri N. Sahu, Member (A)

Shri Surinder Kumar Sharma, TCR,  
Son of Shri Shiv Ram Shastri,  
Working under  
C.T.I./HNZM,  
Hazrat Nizamuddin,  
New Delhi.

Petitioner

(By Advocate: Shri Anis Suhrabwady)

-Versus-

1. Union of India,  
through its Secretary,  
Ministry of Railways (Railway Board)  
Rail Bhawan,  
New Delhi
2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi
3. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
4. Chief Ticket Inspector, CTI/HNZM,  
Hazrat Nizamuddin,  
New Delhi.

(By Advocate: Shri O.P. Kshatriya)

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The petitioner has approached this Court while he was working as Ticket Collector and respondents were earlier directed that all Mobile Booking Clerks to work as Checking Clerks only and not as Ticket collectors. Notices were issued and the respondents now filed the reply and stated that the post of petitioner cannot be regularised without the petitioner having undergone the training necessary for the purpose of regularisation either as Ticket Clerk or

(1)

Ticket Collector. The apprehension of the petitioner is that ~~by~~ the name of the petitioner being sent for training, he will be totally displaced. It was suggested to the respondents that in case he is sent for training and he is willing to undergo the training and after the training course at Chandausi he shall be given the post of which is holding or entitled to thereafter the respondents shall regularise him either as Ticket Clerk or Ticket Collector according to the availability of the vacancies as per the Rules.

It is hereby clarified that the petitioner immediately will send a letter to the respondents that he is willing to go for training and thereafter the respondents shall hand over the letter detailing him for training to Chandausi so that he may be accepted for training at Chandausi. After completion of the training he should be posted back as Ticket Collector and thereafter he should be regularised according to Rules.

In the premises this O.A. is disposed of with the directions as stated above with no order as to costs.

N. Sahu

(N. Sahu)

Member (A)

Dr. Jose P. Verghese

Vice-Chairman (J)

\*Mittal\*